

24. Salem	5
25. Thanjavur	14
26. Trichy I	6
27. Trichy II	11
28. Tirunelveli	19
29. Trivandrum	4
30. Tuticorin	17
31. Vellore	22
32. Vijayawada	18
33. Vishakapatnam	21

(d) Indian Overseas Bank has furnished the data regarding last five promotions from Clerical to Officer cadre as given below :

	SC	ST	Others
1989	65	39	326
1991	76	58	361
1993	88	58	304
1994	99	49	360
1996	74	14	374

Promotion within officers cadre JMG Scale I to MMG Scale II and MMG Scale II to MMG Scale III :

	JMG Scale I to MMG Scale II.			MMG Scale II to MMG Scale III.		
	SC	ST	Others	SC	ST	Others
1991	52	14	234	13	1	111
1992	49	2	299	22	-	153
1993	67	18	815	15	6	279
1994	54	13	410	47	8	220
1996	52	14	292	19	6	153

The above data includes promotions from both loss incurring and profit making branches. The data on promotions made only from loss incurring branches is not available with the bank. However, the bank has reported that the promotions are based on the promotion policy of the bank.

(e) No, Sir.

(f) Does not arise in view of (e) above.

Textile Mills

4338. SHRI VENKATARAMI REDDY ANANTHA :
DR. AMRIT LAL BHARTI :

Will the Minister of TEXTILES be pleased to state :

(a) the number of textile mills in Andhra Pradesh and Uttar Pradesh alongwith the production capacity;

(b) the number of workers engaged in these mills alongwith the number of workers rendered jobless due to closure of textile mills during the last three years; and

(c) the steps taken by the Government to revive sick textile mills of the State and rehabilitate the workers who have lost their jobs due to closure ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) The number of cotton/man-made fibre textile mills in the states of Andhra Pradesh & Uttar Pradesh alongwith their installed capacity (as on 31.12.96) has been as under :-

State	(Cotton/Man-made fibre) (No. of Mills)	Installed Capacity		
		Spindles (000 No)	Rotors (No.)	Looms (Nos)
Andhra Pradesh	91	1883	7374	845
Uttar Pradesh	63	1868	6072	11567

(b) There were 39613 workers on the Rolls of the said 91 mills in Andhra Pradesh and 85468 workers on the Rolls of the said 63 mills in Uttar Pradesh, as on 31.12.96. During the last 3 years, 3 cotton/man-made fibre mills closed down in Andhra Pradesh and 4 such mills closed down in Uttar Pradesh. The yearwise position of the closed such mills in Andhra Pradesh and Uttar Pradesh alongwith the workers affected is given below :

Calender Year	No. of Cotton/Man-made fibre mills closed down during the year	No. of workers on the Rolls of such Mills	
		Andhra Pradesh	Uttar Pradesh
1994	1	719	4917
1995	-	-	3941
1996	2	819	-

(c) The Government of India have enacted the Sick Industrial Companies (Special Provisions) Act (SICA) 1985 and established the Board for Industrial & Financial Reconstruction (BIFR) with a view to arranging the timely detection of sick and potentially sick companies and for the speedy determination by a Board of Experts (BIFR) of the preventive, ameliorative, remedial and other measures which need to be taken in respect of such mills.

No. of Textile Mills registered with BIFR as on 31.1.97 in the State of Andhra Pradesh and Uttar Pradesh are respectively 17 (including 11 cotton/man-made fibre textile mills) and 33 (including 19 cotton/man-made fibre textile mills). The cases of these mills registered with the BIFR are at various stages of enquiry, and further action in respect of these mills will be taken in the light of the findings of the BIFR.

The Government of India have so far identified 34 units all over the country as being eligible for relief under the textile Workers Rehabilitation Fund Scheme (TWRFS) which was established to provide relief to the eligible workers of eligible closed textile mills. However, no mill in the State of Uttar Pradesh and Andhra Pradesh has been so far identified as being eligible for receiving relief under the said scheme.

Permission to import Raw Materials Under EPCGS

4339 SHRI BHAKTA CHARAN DAS : Will the Minister of COMMERCE be pleased to state

(a) whether the Confederation of Indian Industry (CII) has urged the Government to allow import of raw materials and consumables at concessional duty under the Export Promotion Capital Goods Schemes.

(b) if so, the details thereof.

(c) the action taken by the Government thereon; and

(d) the present position of import of capital goods at concessional duty under Export-Import Policy (1992-97)?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (d) Yes, Sir.

The proposal of Confederation of Industry to allow import of raw materials consumables at concessional duties under EPCG Scheme is under examination in consultation with the concerned Administrative Ministries.

The present position under the Export and Import Policy (1992-97) is that import of capital goods and components are permitted to be imported under concessional duty 15% or zero Duty subject to specified conditions and

fulfilment of export obligation. Details of the Scheme are given under Chapter VI of Export & Import Policy & Procedures 1992-97.

Court Management Project

4340. SHRI T. GOPAL KRISHNA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Andhra Pradesh High Court is contemplating a court management project for speedy disposal of civil cases which have been pending with the courts;

(b) if so, the details thereof; and

(c) the steps proposed to initiate such project in all the High Courts for speedy disposal of pending civil cases ?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (c) The information is being collecting and will be laid on the Table of the House.

Shortage of Cotton

4341. SHRI PRABHU DAYAL KATHERIA : Will the Minister of TEXTILES be pleased to state :

(a) the number of cotton mills functioning in Uttar Pradesh at present;

(b) whether the cotton mills in the State are facing difficulties in getting cotton;

(c) whether the rate of cotton are very high, and

(d) if so, the steps taken or proposed to be taken by the Union Government to remedy the situation ?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA) : (a) 63 Cotton/man-made Fibre Textile Mills were functioning in the State of Uttar Pradesh as on 31.12.96.

(b) No, Sir.

(c) and (d) In the early part of the year the prices were lower compared to the previous year, while they are now marginally higher.

Production of Rubber

4342 SHRI N.S.V. CHITTHAN : Will the Minister of COMMERCE be pleased to state :

(a) the total production and requirement of rubber and raw rubber during each of the last three years in the country;